

S.No	Name of Commercial Court	District	Case Type	Case No.	Date of Institution	Date of Disposal	No. of days between the date of institution and disposal	No. of days between final hearing and Judgment	No. of days of adjournment granted
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	Suit for Recovery	CS COMM-2229/19	24.09.2019	01.06.2024	1712	59	3
			Suit for Recovery	CS COMM-2714/22	20.12.2022	03.06.2024	531	32	2
			Suit for Recovery	CS COMM-2965/21	26.08.2021	05.06.2024	1014	50	3
			Suit for Recovery	CS COMM-1467/22	03.06.2022	07.06.2024	735	33	3
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	NIL						
3	SH. ILLA RAWAT, DISTRICT JUDGE (COMMERCIAL COURT)-03	Central	Suit for Recovery	1144/23	10.08.2023	04.06.2024	300	1	2
			Suit for Recovery	1132/23	08.08.2023	05.06.2024	305	1	1
			Suit for Recovery	87/2023	12.01.2023	01.06.2024	506	1	2
			Suit for Recovery	574/2023	01.04.2023	01.06.2024	427	1	1
			Suit for Recovery	424/2023	06.03.2023	01.06.2024	455	1	1
			Suit for Recovery	2752/2022	24.12.2022	03.06.2024	528	1	2
			EXECUTION	195/2024	10.05.2024	03.06.2024	24	1	0
			EXECUTION	440/2023	18.08.2023	03.06.2024	290	1	1
			Suit for Recovery	1730/2022	13.07.2022	04.06.2024	692	1	2
			Suit for Recovery	2164/2022	13.09.2022	04.06.2024	630	1	2
			ABRITRATION	394/2023	26.04.2023	04.06.2024	405	1	2
			REVISION PETITION	02/2024	20.04.2024	05.06.2024	46	1	0
			EXECUTION	261/2023	08.05.2023	05.06.2024	394	1	1
4	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)	Central	NIL						

5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/1/2023	02-01-2023	03-06-2024	518 Days	15 Days	NIL
			PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/166/2023	16-10-2023	05-06-2024	233 Days	9 Days	NIL
			RECOVERY	CS (COMM)/255/2023	13-02-2023	05-06-2024	478 Days	8 Days	NIL
			RECOVERY	CS (COMM)/410/2023	06-03-2023	05-06-2024	457 Days	5 Days	NIL
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	Central	OMP(COM)	155/2022	14-10-2022	04-06.2024	599 DAYS	14 Days	NIL
			OMP(COM)	2/2024	03-01-2024	07-06.2024	156 DAYS	4 Days	NIL
			CS DJ	903/2019	06-09-2019	06-06.2024	1735 DAYS	5 Days	NIL
			COUNTER CLAIM	30/2022	13.07.2022	06-06.2024	805 DAYS	5 Days	NIL
			CS (COMM)	4910/2021	24.11.2021	07-06-2024	926 DAYS	2 Days	NIL
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	NIL						
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	RECOVERY	CS-1333/23		01.06.2024	234	42	2
			ARBITRATION AND CONCILIATION ACT	OMP (COMM)/36/24		03.06.2024	21	3	1
			ARBITRATION AND CONCILIATION ACT	OMP (COMM)/69/23		03.06.2024	390	40	2
			RECOVERY	CS (COMM)-1569/20		06.06.2024	1319	29	1
			RECOVERY	CS (COMM)-2604/19		07.06.2024	1680	61	3
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	NIL						
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						

14	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	NIL						
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL						
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL						
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL						
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL						
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL						
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	NIL						
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	NIL						
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	NIL						
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	South	NIL						
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	South	NIL						
25	SH. SANDEEP YADAV	South	NIL						
26	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)	South	NIL						
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	South	NIL						
28	SH. LAL SINGH, DISTRICT JUDGE	South-East	CS (COMM)	206/2020	05-08-2020	07-06-2024	1402	--	--
29	MS. NEELAM SINGH, DISTRICT JUDGE	South-East	Commerical	CS (COMM)/730/2023	45132	45446	314	1	1
				CS (COMM)/125/2023	44963	45446	483	0	6
				CS (COMM)/504/2023	45073	45449	376	0	5
				CS DJ/1540/2018	43388	45450	2062	0	3

				CS DJ/615/202 2	44760	45450	690	1	4
				CS (COMM)/11 49/2022	44880	45450	570	2	3
				CS (COMM)/17 1/2023	44977	45450	473	0	7
30	SH. AJAY KUMAR JAIN	South-East	NIL						
31	MS. ANU GROVER BALIGA	South-East	NIL						
32	SH. BHUPESH KUMAR	South-East	NIL						
33	MS NIRJA BHATIA	South-East	NIL						
34	SH. RAJESH KUMAR SINGH	South-East	NIL						
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	NIL						
36	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT- 02	East	NIL						
37	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	NIL						
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	NIL						
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	Shahdara	NIL						
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	NIL						
41	SH. SURENDER S. RATHI	Shahdara	NIL						
42	Sh. Pawan Kumar Matto DJ (COMM-04)	Shahdara	NIL						

43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	NIL						
44	SH.VINOD YADAV	North-West	NIL						
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	North	NIL						
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	NIL						
47	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	Commercial Suit	CS (COMM)/ 306/2022	06-06-2022	03-06-2024	733	5	NIL
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL						
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	CS(COMM)	322/23	13.07.2023	07.06.2024	330 DAYS	NIL	NIL